

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3922
TO BE ANSWERED ON THE 17TH MARCH, 2026

DIGITISATION OF CADASTRAL MAPS USED FOR AGRICULTURAL STATISTICS

3922. DR. KAKOLI GHOSH DASTIDAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that the All-India Sample Report 2021-22 records that in 67% cases the village maps used by primary workers were last updated over twenty years ago, hampering identification of survey numbers;
- (b) whether a time-bound national programme will be launched to update and GIS-digitise all cadastral maps used for agricultural statistics; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

(a) to (c): Land and Land Revenue, including the maintenance of land records, is a State subject under the Constitution wherein land revenue is governed by State specific Acts/Rules/Regulations. Thus, updation of land records is a subject of the State. However, the Government of India launched Digital India Land Record Modernization Programme (DILRMP) as a Central Sector Scheme with effect from 1st April, 2016 with 100% funding by the Centre. The programme has been extended upto 2025-26. At present, 97.41% of the cadastral maps across States/UTs have been digitized.

Further, the Department of Land Resources has informed that an EFC Note on Survey/Re-survey for creation/updation of land records programme for a period of 3 years (2026-27 to 2028-29) has been circulated for inter-Ministerial consultations.
